

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 13.03.2020 (FRIDAY)**

**COURT – II**

**01:00 PM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A No. 1118 of 2020 in Comp. App. (AT) (Ins) No. 388 of 2020	Rajesh Nagpal Vs. Gupta Ji Electric Company & Anr.	Aviral Kapoor	Ritesh Agarwal

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**By Order**

**-sd/-**

**Registrar**